



\$~A-41

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6831/2020

SARDA MINES PRIVATE LIMITED & ANR. ... Petitioners

Through Mr.Parag P. Tripathi and Mr.Gopal
Jain, Sr. Advs. with Mr.Mahesh
Agarwal, Mr.Saket Sikri, Mr.Karan
Luthra, Mr.Shaishir Divatia,
Mr.Manish Kharbanda, Mr.Pranav
Sood and Ms.Pria Singh, Advs.

versus

UNION OF INDIA & ORS.

... Respondents

Through Mr.Chetan Sharma, ASG with
Kirtiman Singh, CGSC and Mr.Amit
Gupta, Adv. for UOI.
Ms.Kirti Mishra, Adv. for R-3.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

05.11.2020

%

This hearing is conducted through video conferencing.

It is already 04.20PM.

It is not possible to hear arguments today.

List on 24.11.2020 at 03.00 PM.

Interim orders to continue.

JAYANT NATH, J.

NOVEMBER 5, 2020/st